



**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P. No. 497/2019
In
O.A. No. 1554/2019**

This the 10th day of February, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Shailendra Kumar Singh, aged 39 years, 'C'
S/o Sh. Vishwanath Singh,
Working as Lab. Tech. in AIIMS, New Delhi
R/o K-2, 133A, Sangam Vihar, Delhi-80
2. Vikram Singh, aged 37 years, 'C'
S/o Sh. Ram Singh,
Working as Lab. Tech. in AIIMS, New Delhi
R/o A-71, Flat no 4, 1st Floor,
Near Suman Chowk,
Chattarour Extn., New Delhi-75
3. Manoj Kumar Mishra, aged 46 years, 'C'
S/o Sh. Mahendra Dutt Mishra,
Working as Lab. Tech. in AIIMS, New Delhi
R/o C-16/2, New Gopal Nagar Extn,
Near Rail Factory, Najafgarh, New Delhi
4. Anil Kumar, aged 43 years, 'C'
S/o Sh. Kishan Lal Verma,
Working as Attendant in AIIMS, New Delhi
R/o 50B, Savitri Nagar, New Delhi-17
5. Khushi Ram, aged 39 years, 'C'
S/o Sh. Matru Singh,
Working as Lab. Attendant in AIIMS, New Delhi
R/o H.No. 19/17, Gali No. 2, West Moti Bagh,
Sarai Rohilla, Delhi-35
6. Ms. Sangita Baswal, aged 43 years, 'C'
W/o Sh. Rajinder Baswal,
Working as DEO in AIIMS, New Delhi
R/o B-54, Ayur Vigyan Nagar, New Delhi-49
7. Arun Kumar Saini, aged 47 years, 'C'
S/o Sh. Puran Chand Saini,



Working as Assistant in AIIMS, New Delhi
R/o H.No. 4421 GF, Pocket-II, Sector-3,
Faridabad (Haryana)

... Applicants

(By Advocate: Sh. Yogesh Sharma)

VERSUS

1. Sh. Randeep Guleria
Director,
All India Institute of Medical Sciences (AIIMS)
Ansari Nagar, New Delhi-110029
2. Sh. Pallav Kumar Chittej,
The Administrative Officer,
Recruitment Cell,
All India Institute of Medical Sciences,
Ansari Nagar, New Delhi-110029

... Respondents

(By Advocates: Sh. Akshat Kumar with
Sh. Tushar Garg)

ORDER (Oral)

Hon'ble Mr. Pradeep Kumar, Member (A):

Sh. Yogesh Sharma, learned counsel appeared on behalf of the applicants. Sh. Akshay Thakur with Sh. Tushar Garg, learned counsels appeared on behalf of the respondents.

2. The Tribunal had given directions on 17.05.2019 to pass a reasoned and speaking order. Alleging non-compliance, the instant CP was filed.



3. Respondents have filed their compliance affidavit, wherein a copy of the seven orders, all dated 23.01.2020 separately for all the 7 applicants, has been annexed. This indicates that the appointment has been offered to the post of Lower Division Clerk.

4. In view of the substantive compliance, the CP stands closed. Notices are discharged. The applicants, however, retain liberty to file a fresh OA, if they have any subsisting grievance in respect of the order dated 23.01.2020.

(Pradeep Kumar)
Member (A)

/akshaya/

(Justice Vijay Lakshmi)
Member (J)